

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 287 of 2013**

**Dated : 13<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan  
Mr. Atul S. Mathur  
Ms. Shruti Verma  
Mr. Shoonak Mitra  
Mr. Debnath Ghosh**

**Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Pratik Dhar for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the matters  
for further hearing on **14.02.2014**.

**(Rakesh Nath)  
Technical Member  
ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**